

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †369
TO BE ANSWERD ON 05.12.2023**

India Sports Authority Centres

†369. SHRI JASWANT SINGH BHABHOR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has received any proposal for setting up new training institutes and India Sports Authority Centres in Gujarat;

(b) if so, the details thereof;

(c) if not, whether the Government has taken any steps to set up such centres; and

(d) whether any special provision exists for the athletes/archers of Gujarat particularly for the tribal districts like Dahod?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) to (b): No, Sir. The Government has not received any proposal for setting up of new training institutes and Sports Authority of India (SAI) Centres in the State of Gujarat.

(c) to (d): 'Sports' being a State subject, the responsibility for promotion and development of sports, including setting up of training centres at the district level, rests primarily with the respective State Governments. The Central Government supplements their efforts through various schemes as well as the sports promotional schemes run by the Sports Authority of India (SAI). These schemes aim to identify talented sportspersons in

various age groups and nurture them to excel at national and international levels. SAI is currently implementing one National Centre of Excellence (NCoE) and one Extension Centre in the State of Gujarat. A total of 242 athletes are being trained in these Centres. Apart from this, 68 athletes are being trained in 33 Khelo India Centres (KICs), 1 Khelo India State Centre of Excellence (KISCE) and 16 Accredited Academies in the State of Gujarat.
